

**National Green Tribunal, Eastern Zone Bench**  
**Finance Centre, 3<sup>rd</sup> Floor**  
**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 290

Date: 20.06.2020

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **22.06.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 71/2017/EZ M.A .No. 347/2017/EZ	Srikrishna Parua Vs. West Bengal Pollution Control Board & ors.	20.07.2020

By order

*Subhaya Banerji*

Registrar

Copy forwarded for information to:

1. P.S. to Hon'ble Judicial Member
2. Secretary, NGT, EZB, Bar Association
3. Judicial Section
4. Notice Board
5. NGT Website
6. Concerned file

Registrar  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

**National Green Tribunal, Eastern Zone Bench**  
**Finance Centre, 3<sup>rd</sup> Floor**  
**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 291

Date:20.06.2020

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **23.06.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 162/2017/EZ M.A. 37/2018/EZ M.A. 41/2018/EZ	Sangram Keshari Mohanty Vs. State of Odisha & Ors.	21.07.2020
2	Original Application no. 163/2017/EZ MA. 38/2018/EZ M.A. 42/2018/EZ	Sangram Keshari Mohanty Vs. State of Odisha & Ors.	21.07.2020
3	Original Application no. 165/2017/EZ & M.A.20/2018/EZ M.A. 39/2018/EZ M.A. 43/2018/EZ	Paban Kumar Sahu Vs. State of Odisha & ors.	21.07.2020
4	Original Application no. 166/2017/EZ & M.A.19/2018/EZ M.A. 40/2018/EZ M.A. 44/2018/EZ	Paban Kumar Sahu Vs. State of Odisha & ors.	21.07.2020
5	Original Application no. 182/2017/EZ	Paban Kumar Sahu Vs. State of Odisha & ors.	21.07.2020
6	Appeal No.02/2018/EZ & M.A. No. 24/2018/EZ	M/s Parampara Ayurveda Vs Chief Secretary Govt of West Bengal & Others	21.07.2020

By order

*Subhayan Banerji*

Registrar

Copy forwarded for information to:

1. P.S. to Hon'ble Judicial Member
2. Secretary, NGT, EZB, Bar Association
3. Judicial Section
4. Notice Board
5. NGT Website
6. Concerned file

Registrar  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

**National Green Tribunal, Eastern Zone Bench**  
**Finance Centre, 3<sup>rd</sup> Floor**  
**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 292

Date: 20.06.2020

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **24.06.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.100/2017/EZ	Subhas Mahapatra Vs State of Odisha & Others	22.07.2020
2	O.A.51/2016/EZ (Disposed of)	Ambar Nath Sengupta Vs State of West Bengal & Others	22.07.2020
3	O.A.16/2018/EZ	Amader Katha Vs State of West Bengal & Others	22.07.2020
4	O.A.21/2018/EZ	Paschimbanga Vigyan Mancha Vs The State of W.B.& Others	22.07.2020
5	O.A.22/2018/EZ	Haradhan Chakraborty Vs State of West Bengal & Others	22.07.2020

By order

*Subhayan Banerjee*

Registrar

Copy forwarded for information to:

1. P.S. to Hon'ble Judicial Member
2. Secretary, NGT, EZB, Bar Association
3. Judicial Section
4. Notice Board
5. NGT Website
6. Concerned file

Registrar  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

**National Green Tribunal, Eastern Zone Bench**  
**Finance Centre, 3<sup>rd</sup> Floor**  
**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 293

Date: 20.06.2020

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **25.06.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.65/THC/2016/EZ M.A.1096/2016/EZ M.A.1097/2016/EZ M.A.1271/2016/EZ M.A.04/2018/EZ M.A.14/2018/EZ	People United For Better Living in Calcutta (PUBLIC) Vs Union of India & Others	23.07.2020
2	O.A.23/2018/EZ	Subir adhikari Vs W.B.P.C.B & Others	23.07.2020
3	Appeal 03/2018/EZ	Munjoh Resorts Pvt. Ltd & Anr Vs. The Andman & Nicobar Administration & Ors.	23.07.2020
4	O.A. No. 33/2018/EZ	Sudhakar Gajender Dubey Vs. Bihar State Pollution Control Board & Ors.	23.07.2020

By order

*Subhaya Banerji*

Registrar

Copy forwarded for information to:

1. P.S. to Hon'ble Judicial Member
2. Secretary, NGT, EZB, Bar Association
3. Judicial Section
4. Notice Board
5. NGT Website
6. Concerned file

Registrar  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

**National Green Tribunal, Eastern Zone Bench**  
**Finance Centre, 3<sup>rd</sup> Floor**  
**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 294

Date: 20.06.2020

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **26.06.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application No.170/2017/EZ	M/S Westlink Trading Pvt. Ltd. Vs. Union of India & Ors	24.07.2020
2	Original Application no. 55/2017/EZ	Shri Tako Olo Vs. Union of India & Ors.	24.07.2020
3	Original Application no. 26THC/2017/EZ M.A. No. 305/2017/EZ M.A. No. 11/2018/EZ	Madan Mohan Halder & ors. Vs. State of West Bengal & Ors.	24.07.2020
4	Original Application no. 161/2017/EZ	Mudar Patherya Vs. West Bengal Pollution Control Board & Ors.	24.07.2020
5	Original Application no. 72/2017/EZ M.A. No. 300/2017/EZ	Dhaneshwar Yadav & Anr Vs MOEF & Ors.	24.07.2020
6	O.A.172/2017/EZ	Satya Narayan Samanta Vs State of Odisha & Others	24.07.2020
7	O.A.25/2018/EZ	S.K.Alauddin Vs Chief Secretary Govt. of West Bengal & Others	24.07.2020
8	O.A.26/2018/EZ	Mohistikari Paribesh Jivan O Krishi Kalyan Mancho Vs West Bengal Pollution Control Board & Others	24.07.2020

By order

*Subhayan Banerjee*

Registrar

Copy forwarded for information to:

1. P.S. to Hon'ble Judicial Member
2. Secretary, NGT, EZB, Bar Association
3. Judicial Section
4. Notice Board
5. NGT Website
6. Concerned file

Registrar  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA